

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 245
TO BE ANSWERED ON 3RD FEBRUARY, 2017**

ALL INDIA INSTITUTE OF YOGA AND NATUROPATHY

245. DR. BANSHILAL MAHATO:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has enacted any law to regulate education and practice of Yoga and Naturopathy;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to set up a separate All India Institute of Yoga and Naturopathy on the lines of 'All India Institutes of Medical Sciences'; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): No. However, it has constituted a National Board for Promotion and Development of Yoga & Naturopathy (NBPDPYN) to look into the standardisation of education & practice of Yoga & Naturopathy.

(c) & (d): The Government has approved in- principle, the proposals for establishment of two All India Institute of Yoga & Naturopathy at Panchkula and Goa.

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